

PAPERS LAID ON THE TABLE**STATEMENT *re* FIRE ACCIDENT AT
BHAKRA**

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM) : Sir, I beg to lay on the Table a statement regarding the fire accident which occurred at Bhakra on the 13th May, 1960. [Placed in Library. See No. LT-2188/60.]

**ANNUAL REPORT OF THE DAMODAR VALLEY
CORPORATION FOR J958-59 AND RELATED
PAPERS**

HAFIZ MOHAMMAD IBRAHIM: Sir, I also beg to lay on the Table, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948, a copy of the Annual Report of the Damodar Valley Corporation for the year 1958-59, together with the Audit Report on the accounts of the Corporation for the said year. [Placed in Library. See No. LT-2189/60.]

**ANNUAL REPORT ON THE WORKING AND
AFFAIRS OF THE GOVERNMENT TELEPHONES
BOARD LIMITED, NEW DELHI, FOR 1958-59
AND RELATED PAPERS**

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Annual Report on the working and affairs of the Government Telephones Board Limited, New Delhi, for the year 1958-59, together with the Auditor's Report and the comments of the Comptroller and Auditor-General of India thereon. [Placed in Library. See No. LT-2191/60.]

**NOTIFICATIONS UNDER THE INDIAN TELE-
GRAPH ACT, 1885**

DR. P. SUBBARAYAN: Sir, I also beg to lay on the Table, under sub-section (5) of section 7 of the Indian

Telegraph Act, 1885, a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Communications and Civil Aviation—Posts and Telegraphs Board):—

(i) Notification S.O. No. 1312, 18th May, 1960, publishing certain amendments in the Indian Telegraph Rules, 1951.

(ii) Notification S.O. No. 1583, dated the 19th May, 1960, publishing the Indian Telegraph (Amendment) Rules, 1960.

(iii) Notification G.S.R. No. 826, dated the 24th May, 1960, publishing certain amendments in the Indian Telegraph Rules, 1951.

[Placed in Library. See No. LT-2190/60 for (i) to (iii).]

**ANNUAL REPORT OF THE ALL-INDIA
INSTITUTE OF MEDICAL SCIENCES, NEW
DELHI FOR 1959-60**

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR) : Sir, I beg to lay on the Table, under section 19 of the All-India Institute of Medical Sciences Act, 1956, a copy of the Fourth Annual Report of the All-India Institute of Medical Sciences, New Delhi, for the year 1959-60. [Placed in Library. See No. LT-2260/60.]

**AMENDMENTS IN THE FERTILIZER
(CONTROL) ORDER, 1957**

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA) Sir, on behalf of Dr. Panjabrao S. Deshmukh, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification G.S.R. No. 521, dated the 28th April, 1960, publishing certain amendments in the Fertilizer (Control) Order, 1957. [Placed in Library. See No. LT-2192/60.]